

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.03.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 106/2024 For Stay IA No. 292/2024 For Exemption IA No. 291/2024 For Direction IA No. 290/2024	Ansio Industries Pvt Ltd rep by its Director Vs M/s Venkat Ram Spinners Pvt. Ltd. Through its Liquidator & 3 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana For Caveator
2	Comp App (AT) (CH) (Ins) No. 101/2024 For Condone Delay IA No. 281/2024 For Exemption IA No. 282/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja- ramasubramaniam	
3	Comp App (AT) (CH) (Ins) No. 102/2024 For Condone Delay IA No. 283/2024 For Directions IA No. 284/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja- ramasubramaniam	
4	Comp App (AT) (CH) (Ins) No. 104/2024 For Condone Delay IA No. 286/2024 For Exemption IA No. 285/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja- ramasubramaniam	
5	Comp App (AT) (CH) (Ins) No. 105/2024 For Condone Delay IA No. 289/2024 Additional docs IA No. 288/2024 For Exemption IA No. 287/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd.	Mr. Bharadwaja- ramasubramaniam	

6	Comp App (AT) (CH) (Ins) No. 10/2024 For Condone Delay IA No. 41/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner- II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors.	Dr. S Vidya	
7	Comp App (AT) (CH) (Ins) No. 26/2024 For Condone Delay IA No. 88/2024 To Dispense with IA No. 89/2024	M/s. SbeeCables (India) Limited Vs C A Mahalingam Sureshkumar, Liquidator of M/s. EasunReyrolle Ltd. (in Liquidation)	Mr. Sriram Venkatavaradan	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	9805118/02523/2022 (Diary No. 9/2023)	Jayashree Mohan Vs PR Raman, Liquidator	Mr. Mohammed Tareq	
9	9805118/02090/2022 (Diary No. 1048/2022)	Mahendra Kumar Agarwal Vs Devvart Rana & Anr.	Mr. Raja Shekar Rao Salvaji	
10	9805118/01503/2022 (Diary No. 462/2022)	Mr. P Balaraman Vs India Envelopes Ltd.	Mr TK Bhaskar	
11	9805118/01518/2022 (Diary No. 924/2022)	Lamertz Industrienadel GmbH Vs Altek Beissel Needles Ltd.	Mr. Edward James	
12	9805118/00725/2022 (Diary No. 477/2023)	State of Tamil Nadu & Anr. Vs C Vasudevan, Liquidator of Titanium Tantalum Products Ltd. & Anr.	Mr. B Vijay	
13	9805118/01599/2022 (Diary No. 703/2022)	Venkata Sivakumar V Vs Hon'ble NCLT Bench	Mr. V Venkata Sivakumar	

14	9805118/02113/2022 (Diary No. 978/2022)	Panchapakesan Swaminathan Vs Mr. R Raghavendran	Mr. Sandeep Kumar Ambalavanan	
15	9805130/01613/2022 (Diary No. 723/2022)	K Preamsagar Rao Vs Dr. KV Srinivas	Mr. Avinash Krishnan Ravi	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023 & 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai- R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
18	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John- R1 & R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5
19	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar	Mr. Surya Teja SS Nalla
20	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA (AT) No. 250/2021 (CA (AT) (Ins) No. 912/2020)	Mrs. Shashikala Indermal Jain Vs Mr. Tadikonda Abhishek Emmanuel	Kairav Anil Trivedi, PCS	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 62/2024 For Exemption IA No. 188/2024 For Stay IA No. 189/2024	National Highway Authority of India Through DGM (T) & Project Director Vs IVRCL Chengapalli Tollways Ltd. & 3 Ors.	Mr. Lalit Mohan	
23	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Representative Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan- R1 R2
24	Comp App (AT) (CH) (Ins) No. 394/2023 For Condone Delay IA No. 1207/2023 For Stay IA No. 1208/2023	Govt. of Tamil Nadu, Commercial Tax & Regiastration Dept. Assistant Commissioner (ST) Vs S. Rajendran RP of Vasan Health Care Pvt Ltd. & Anr.	Mr. B Vijay	Ms. RV Yajura Devi-R1 R2
25	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2

26	Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors.	Mr. Agam H Maloo	M/s King and Partridge
27	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023 Additional docs IA No. 1215 & 1216/2023 To implead IA No. 1314/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd WITH	Mr. PK Panneerselvam	Mr, A Karthikeyan
28	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneerselvam	Mr, A Karthikeyan- R1, R3-R5 Mr. BSV Prakash Kumar- R2
29	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors. WITH	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Ramasubramania m Raja- R3 Mr. N Somasundar- R10
30	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1, R2 Mr. Ramasubramania m Raja-R3 Mr. Pradeep Joy- R4
31	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr. Ramasubramaniam Raja	Mr. AG Sathyanarayana

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	TA (AT) No. 206/2021 (CA (AT) (Ins) No. 1285/2019)	APL Apollo Tubes Limited Vs Tanisha Scaffolding (India) Pvt. Ltd.	Mr. Karan Gandhi	Mr. Gaurav Kumar Singh
33	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar- R1
34	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya Mohan-R1
35	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 Urgent Listing IA No.54/2022 For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
36	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
37	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
38	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
39	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1

40	Comp App (AT) (CH) (Ins) No.268/2022 For Condone Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2
41	Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr.	Mr. B Dhanaraj Ms. Pavithra K	Mr. Anant Merathia- R1 Mr. TK Bhaskar-R2
42	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenasenan
43	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran	Mr. Varun Srinivasan- R1
44	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharastra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran-R1
45	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	WITH NNBV Venkateshwara Rao Vs Bank of Maharastra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran-R1

02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743 & 1372/2023 For Urgent Hearing IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Disha Choudhary, Erst. Managing Director, Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Mr. T Ravichandran- R1 Ms. P Chitra Nirmala- R2
2	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020) Additional docs. IA No. 179/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran- R1
3	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5
4	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. WITH	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
5	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2

6	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Exemption IA No. 1433/2023 Additional docs. IA No. 159/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. Santosh Ukkur	Mr. T Sundar Rajan- R2 M/s K Surendar and Chenthoori Pugazhendhi- R3
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Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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